

and Punjab pertaining to water and power relate to sharing of cost of Ghaggar Diversion Channel in Rajasthan, sharing of power from Anandpur Sahib Hydel project, Mukerian Hydel project and Thein Dam project.

(b) The issues relating to Anandpur Sahib Hydel project, and central regulation of Ravi-Beas head-works and inter-State contract points and sharing of cost of Ghaggar Diversion Channel in Rajasthan were considered by the Northern Zonal Council.

The progress made in each case is as below :

**Anandpur Sahib Hydel project:** A proposal to appoint a referee to decide the sharing of the costs and benefits amongst the claimant states is under examination.

The other items i.e. Central regulation of Ravi-Beas head-works and inter-state contact points; and the payment of costs of Ghaggar Diversion Channel in Rajasthan have been discussed in the Northern Zonal Council meeting and are being placed before the next meeting of the Northern Zonal Council for further consideration.

#### Selection for agricultural research service

5413. SHRI G. S. REDDI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether complaints have been received about anomalies and malpractices in the selection of candidates for the Agricultural Research Service made by a board;

(b) if so, details thereof; and

(c) how many of these complaints were attended to and with what result?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b) Yes, Sir. Some complaints have been received about the selection of candidates for the Agricultural Research Service as also about the anomalies in the implementation of the rules of the Agricultural Research Service.

(c) Anomalies pointed out in the rules have been examined and rectified to the extent feasible. As regards complaints about selections, recruitment to the various grades of the Agricultural Research

Service is made on the recommendation of the Agricultural Scientists Recruitment Board which functions as an independent recruiting agency for the Council on the pattern of the Union Public Service Commission.

#### PAPERS LAID ON THE TABLE—Contd.

DETAILED DEMANDS FOR GRANTS,  
1978-79 OF THE MINISTRY OF SUPPLY  
AND REHABILITATION

निर्माण और आवास तथा पूति और पुनर्वास मंत्रालय में राज्य मंत्री (श्री राम किकर): अध्यक्ष महोदय, मैं आपकी अनुमति से वर्ष 1978-1979 के लिए पूति और पुनर्वास मंत्रालय के अनुदानों की व्योरेवार मांगों (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति सभा पटल पर रखता हूँ।

[placed in Library—See No. LT-1982/78].

#### ASSENT TO BILLS

SECRETARY : Sir, I lay on the Table following two Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 31st March, 1978 :—

1. The High Denomination Bank Notes (Demonetisation) Bill, 1978.
2. The Public Wakfs (Extension of Limitation) (Delhi Amendment) Bill, 1978.

12.20 hours.

#### CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED INFLUX OF REFUGEES FROM  
DANDAKARANYA AND BANGLADESH  
INTO WEST BENGAL

SHRI SOMNATH CHATTERJEE (Jadavpur) : Sir, I call the attention of the Minister of Works and Housing and Supply and Rehabilitation to the following